

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 2136
TO BE ANSWERED ON 29.07.2016**

MUKUL MUDGAL COMMITTEE

2136: DR. MANOJ RAJORIA

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether the Government has implemented the recommendations of Expert Committee constituted under the Chairmanship of Justice Mukul Mudgal to examine the issues such as advisory panels, guidelines for certification, portrayal of women, obscenity and communal disharmony;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]:

(a) to (c) : The recommendations of the Expert Committee constituted under the Chairmanship of Justice Mukul Mudgal were examined in the Government in consultation with the concerned stakeholders. One of the recommendations of the report of the Committee is that Central Government may issue such directions as it may think fit setting out the principles which shall guide the Board while granting of certificate under Cinematograph Act for sanctioning films for public exhibition. In order to evolve broad guidelines/procedures, another Committee of Experts headed by Shri Shyam Benegal was constituted in January, 2016. The Committee submitted its first report in April, 2016 and final report in June, 2016. The recommendations, inter alia, include categories of certification, guidelines for certification and composition of advisory panels.
